NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.02.2018 AT 10.30 AM

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.02.2018 AT 10.50 AM			
TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CA No. 6/2018 in		
	CP(IB)/41/7/HDB/2017		
NAME OF THE COMPANY	Deccan Chronical Holdings Ltd		
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NAME OF THE PETITIONER(S)	Canara Bank		
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NAME OF THE RESPONDENT(S)	Deccan Chronicle Holdings Ltd		
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UNDER SECTION	7 of IBC		
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Counsel for Petitioner(s):

3.

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Nagender for comole Bank	Advocat	7843147487	T. ~ J-

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
As. Promon the Association (Ex-Mangent)). Agracat.	9000157242	W.

ORDER

Heard Mr. T. Nagender Learned Counsel for the Petitioner and Mr. A. S. Prashanth, Learned Counsel for the Respondent. Post the Matter on 08.03.2018.

Member (Tech)

Member (Judl)

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